

PUNJAB VIDHAN SABHA

BULLETIN NO. 1

Friday, the 24th March, 2017

(From 2.00 P.M to 4.14 P.M)

1. Announcement by the Secretary

The Secretary made the following announcement :-

" I have the honour to inform the House that the Governor has been pleased to appoint Rana Kanwarpal Singh , in exercise of the powers conferred upon him by virtue of Article 188 of the Constitution of India, to be the person before whom every Member of the fifteenth Punjab Vidhan Sabha, shall before taking his/her seat make the prescribed oath/affirmation.

I have also the honour to inform the House that Governor has been pleased to appoint Rana Kanwarpal Singh , M.L.A , in exercise of the powers conferred upon him by virtue of clause (1) of Article 180 of the Constitution of India, to perform the duties of the office of the Speaker of the Fifteenth Punjab Vidhan Sabha, till the election of the Speaker is held under Article 178."

(Then, Rana Kanwarpal Singh occupied the Chair as Pro-tem Speaker.)

2. Announcement by the Secretary

The Secretary made the following announcement :-

" Before I request the Hon'ble Members for taking oath , I beg to lay on the table of the House, a copy of the notification issued on 14th March, 2017 by the Chief Election Commission of India showing the names of the Members of the fifteenth Punjab Vidhan Sabha duly elected in the General Elections of 2017."

3. **Oath or Affirmation by the Members**

The Hon'ble Members were administered oath, one by one , in the following order :-

1. Leader of the House, Chief Minister
2. Cabinet Ministers
3. State Ministers
4. Leader of the Opposition
5. Lady Members
6. Remaining Members, District -wise

In all 114 members took oath, out of them 111 Members in Punjabi, 1 Member in Hindi and 2 Members took oath in English .

The House, then, adjourned till 02.00 P.M on Monday, the 27th March, 2017.

CHANDIGARH :
The 24th March, 2017

SHASHI LAKHANPAL MISHRA,
SECRETARY.


17/1/22
Principal Chief Reporter
Punjab Vidhan Sabha
Chandigarh